

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.04.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

Case No. (TP/CP/ CA(CAA)/ CP(CAA))	Purpose	Advocates / PCS's name for the Petitioner	Section	Name of the petitioner / company	Name of the respondents/ Company	Advocates / PCS's name for the Respondent
CP(IB)No.92/BB/ 2018	For Compliance of office objections Raised by Registry	India Law LLP Advocates	Rule 4 of I&B	Sri P Pradeep Kumar and others	M/s Gruha Kalyan housing projects Pvt Ltd	

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SETHULAKSHMI K.K.
FOR INDIA LAW LAW
9744344123

FOR PETITIONER



ORDER

The matter is listed today for admission. Registry pointed out some defects on scrutiny. Counsel is directed to comply the same. To hear the Counsel on the maintainability, list it on 10.04.2018


MEMBER(T)


MEMBER (J)